

NATIONAL COMPANY LAW TRIBUNAL
राष्ट्रीय कंपनी विधि अधिकरण
CUTTACK BENCH
कटक खंडपीठ

ORDER OF THE HEARING ON 29th April, 2024, 10:30 A.M.

CP (IB) No. 44/CB/2023

Coram: 1. Hon'ble Member (Judicial), Shri P. Mohan Raj
2. Hon'ble Member (Technical), Shri Kaushalendra Kumar Singh

Name of the Company	SKY Tower Commodool LLP -Vs- Balasore Alloys Ltd.
Under Section	9 IBC

Hearing through: VC and Physical (Hybrid) Mode

For Petitioner (s)

Mr. Shailendra Jain, Adv.
Mr. Shaswat Kumar Rout, Adv.

For Respondent (s)

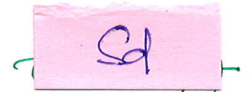
Mr. Sandeep S. Ladda, Adv.
Mr. Adnan Ansari, Adv.

ORDER

Ld. Counsel Mr. Shaswat Kumar Rout appears for the petitioner. Respondent is represented by Ld. Counsel Mr. Sandeep S. Ladda. At the request of the petitioner counsel, matter adjourned to report settlement by 25.06.2024.



Kaushalendra Kumar Singh
Member (Technical)



P. Mohan Raj
Member (Judicial)